GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 3277
TO BE ANSWERED ON 23RD MARCH, 2018

**GUIDELINES FOR LINKING AADHAAR WITH
RATIONING SYSTEM**

3277.   SHRI LAL SINH VADODIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a)   whether it is a fact that Government is seriously contemplating to link rationing system to Aadhaar in order to prevent pilferage of ration items;

(b)   if so, whether some State Governments are not doing even this work properly;

(c)   if so, whether the Central Government is contemplating to issue any guidelines to such State Governments in this regard; and

(d)   if so, by when and the details of such guidelines and if not, the reasons therefor?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAMVILAS PASWAN)

(a) to (d):   Yes Sir, States/UTs have been asked to seed the Aadhaar numbers of all eligible beneficiaries with their ration cards. Department has issued a Notification SO No.371(E) dated 8th February, 2017 (amended from time to time) under Aadhaar Act which requires individual beneficiaries under National Food Security Act (NFSA) to furnish proof of possession of Aadhaar number to undergo Aadhaar authentication to receive subsidised foodgrains or Cash Transfer of food subsidy under NFSA. Beneficiaries who are not yet enrolled for Aadhaar are required to make application for Aadhaar enrolment to get an Aadhaar number. Till an Aadhaar number is assigned to such beneficiaries, entitlements under NFSA shall be given to such beneficiaries/households on production of Ration Card and Aadhaar Enrolment ID slip or copy of his/her request made to State Government for Aadhaar enrolment alongwith any of the 8 documents mentioned in the Notification (i.e. Voter ID Card, PAN Card, Passport, Driving License, Certificate of Identity with photo issued by Gazetted officer/Tehsildar on official letter head, address card having name and photo issued by Department of Posts, Kisan Photo Passbook, any other document as specified by State/UT Govt. etc).

At present, about 90% ration cards at the national level have been seeded with Aadhaar number of at least one member of the family/household excluding the State of Assam, Meghalaya and Jammu & Kashmir.

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